

ITEM NO. 35

COURT NO.4

SECTION IVA

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)...../2005

CC 10913/2005

(From the judgment and order dated 19/06/2000 in FA No. 113/1992 of The HIGH COURT  
OF M.P AT INDORE)

INDUMATI

Petitioner(s)

VERSUS

DEVRAM BILWE

Respondent(s)

With I.A.1(C/Delay in filing SLP and office report)

Date: 05/12/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.N. AGRAWAL

HON'BLE MR. JUSTICE DALVEER BHANDARI

For Petitioner(s)

Mr. Mahabir Singh, Sr. Adv.

Mr. Gautam Awasthi, Adv.

Mr. Nikhil Jain, Adv.

Mr. D. Mahesh Babu, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Issue notice on the application for condonation of delay as well as special

leave petition.

[ Charanjeet Kaur ]

Court Master

[ Om Prakash ]

Court Master